

**Retirement age of CEOs of private banks**

3399. SHRI MAJEED MEMON: Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has raised the retirement age for CEOs and whole time Directors of private banks to 70 years;
- (b) whether the RBI move aligns retirement with the Companies Act;
- (c) whether Government will consider extending this benefit to nationalised banks also; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) RBI has issued guidelines, as per which the upper age of the Whole Time Directors (WTDs) of private sector banks has been capped at 70 years, *i.e.* beyond which no WTD should continue, as no age limit for the post was prescribed earlier.

(b) As per the Companies Act 2013, no company should employ or continue employment of Managing Director whose age is more than 70 years.

(c) and (d) As per the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and The State Bank of India Act, 1955, Heads of Public Sector Banks (PSBs) are appointed for a term not exceeding five years. The appointments are made subject to the officer attaining the age of superannuation of 60 years. There is no proposal for raising the retirement age of WTDs of PSBs to 70 years.

**Direct benefit transfer scheme**

3400. SHRI DEVENDER GOUDT.: Will the Minister of FINANCE be pleased to state:

- (a) the details of schemes that are now covered under Direct Benefit Transfer Scheme (DBTS);
- (b) whether Government is proposing to bring PDS and also MGNREGA under the DBT Scheme, if so, the details thereof; and
- (c) to what extent inclusion of above schemes under DBT helps to plug the leakages in PDS and MGNREGA?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) The details of schemes covered under Direct Benefit Transfer (DBT) is given in Statement-I (*See below*).

(b) and (c) There is no proposal under consideration at present to bring Targeted Public Distribution System (TPDS) under DBT. However wage payment in MGNREGA has been included on DBT platform in 300 selected districts, the details of which are given in Statement-II (*See below*). The inclusion of MGNREGA on DBT platform will help plug leakages due to elimination of ghost workers and multiple payments to a single beneficiary.

***Statement-I***

*List of 35 DBT schemes*

Name of Ministry	Name of Schemes
M/o Women and Child Development	Indira Gandhi Matritva Sahyog Yojana (IGMSY)
D/o School Education & Literacy	National Scheme for Incentive for The Girl Child for Secondary education
	National Means-Cum-Merit Scholarship
D/o Higher Education	Fellowship Schemes of AICTE
	Fellowship Schemes of UGC
	Scholarship to Universities/College Students
	Dr. D.S. Kothari Post Doctoral Fellowship in Science
	UGC National Eligibility Test-JRF
	Emeritus Fellowship
	Post Doctoral - Fellowship for Women
	BSR Doctoral Fellowship in Sciences
	Dr. S. Radhakrishnan Post Doctoral Fellowship in Humanities & Social Sciences (including Languages)

Name of Ministry	Name of Schemes
	Special Scholarship Scheme for North Eastern Region
M/o Health and Family Welfare	Janani Suraksha Yojana (JSY)
M/o Minority Affairs	Post Matric Scholarship Scheme for Minorities
	Maulana Azad National Fellowship
	Merit-Cum-Means Scholarship for Minorities
M/o Labour and Employment	National Child Labour Project (NCLP)
	Scholarship To The Children of Beedi Workers
	Housing Subsidy to Beedi Workers
	Stipend to Trainees Under The Scheme of Welfare of SC/ST Job Seekers through Coaching, Guidance And Vocational Training
	Payment of Stipend to Trainees Under The Scheme of Skill Development In 34 Districts Affected by Left Wing Extremism (LWE)
M/o Tribal Affairs	Post Matric Scholarship for ST
	Top Class Education Scheme
	Rajiv Gandhi National Fellowship
M/o Social Justice and Empowerment	Post Matric Scholarship for SC Student
	Post Matric Scholarship for OBC Student
	Upgradation of Merit of SC Students
	Pre Matric Scholarship for Children of Those Engaged Unclean Occupations
	Pre Matric Scholarship for SC
	Top Class Education Scheme for SC

Name of Ministry	Name of Schemes
M/o Rural Development	Indira Gandhi National Old Age Pension Scheme
	Indira Gandhi National Widow Pension Scheme
	Indira Gandhi National Disability Pension Scheme
	Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in 300 districts

***Statement-II****List of 300 MGNREGA Districts*

Sl. No.	State	District
1.	Andaman and Nicobar Islands	North and Middle Andaman
2.	Andhra Pradesh	Srikakulam
		Ananthapur
		East Godavari
		Chittoor
		West Godavari
		Guntur
		Prakasam
		Vizianagaram
		Visakhapatnam
		Nellore
		Krishna
		Kurnool
		Cuddapah
3.	Chandigarh	Chandigarh

Sl. No.	State	District
4.	Chhattisgarh	Koriya Dhamtari
5.	Dadra and Nagar Haveli	Dadra and Nagar Haveli
6.	Daman and Diu	Diu
7.	Delhi	Central Delhi East Delhi North West Delhi North Delhi South Delhi South West Delhi West Delhi North East Delhi
8.	Goa	South Goa
9.	Gujarat	Junagadh Valsad Navsari Mahesana Rajkot Porbandar Jamnagar Surendra Nagar Bharuch Anand
10.	Haryana	Faridabad Ambala Kurukshetra

Sl. No.	State	District
		Karnal
		Yamuna Nagar
		Panchkula
		Panipat
		Sonipat
		Sirsa
		Kaithal
		Fatehabad
		Rewari
		Bhiwani
		Hissar
		Gurgaon
		Rohtak
		Jhajjar
		Mahendragarh
		Jind
		Palwal
11.	Himachal Pradesh	Hamirpur
		Una
		Bilaspur (HP)
		Kangra
		Mandi
		Chamba
		Kullu
		Lahul and Spiti
		Shimla

Sl. No.	State	District
		Sirmaur
		Solan
		Kinnaur
12.	Jharkhand	Lohardaga
		Simdega
		Sahebganj
		Pakur
		Gumla
		Khunti
		Hazaribagh
		Jamtara
		Ramgarh
		Garhwa
		Koderma
		Ranchi
		West Singhbhum
		Dumka
		Palamu
		Latehar
		Godda
		Seraikela-Kharsawan
		East Singhbhum
		Giridih
		Bokaro
		Dhanbad
		Chatra
		Deoghar

Sl. No.	State	District
13.	Karnataka	Tumkur
		Mysore
		Dharwad
		Udupi
		Belgaum
		Hassan
		Uttara Kannada
		Chamrajanagar
		Chickmagalur
		Dakshina Kannada
		Bagalkot
		Bellary
		Haveri
		Bijapur (KAT)
		Bangalore
		Ramanagar
		Mandya
		Gadag
		Kolar
		Davangere
		Bangalore Rural
		Kodagu
		Shimoga
		Bidar
		Koppal
		Chitradurga
		Gulbarga



Sl. No.	State	District
14.	Kerala	Pathanamthitta Wayanad Thrissur Palakkad Kottayam Kannur Alappuzha Kozhikode Idukki Kollam Ernakulam Malappuram Kasaragod Thiruvananthapuram
15.	Lakshadweep	Lakshadweep
16.	Madhya Pradesh	Hoshangabad Khandwa Harda Burhanpur Bhopal Seoni Jabalpur Shajapur Alirajpur Mandla Chhindwara Indore

Sl. No.	State	District
		Betul
		Narsinghpur
		Mandsaur
		Balaghat
		Dindori
		Dewas
		Ratlam
		Damoh
		Ujjain
		Satna
		Umaria
		Shahdol
		Katni
		Dhar
		Barwani
		Panna
		Sagar
		Raisen
		Sehore
		Khargone
		Neemuch
		Vidisha
		Anuppur
		Rewa
		Jhabua
17.	Maharashtra	Wardha

Sl. No.	State	District
		Nagpur
		Gondiya
		Mumbai
		Amravati
		Bhandara
		Dhule
		Sangli
		Ratnagiri
		Ahmadnagar
		Jalgaon
		Kolhapur
		Satara
		Beed
		Nandurbar
		Chandrapur
		Nashik
		Gadchiroli
		Buldhana
		Raigarh (MH)
		Aurangabad (MH)
		Akola
		Jalna
		Pune
		Sindhudurg
		Latur
		Osmanabad
		Yavatmal

Sl. No.	State	District
		Thane
		Washim
		Solapur
		Nanded
		Hingoli
18.	Odisha	Puri
		Balangir
		Khorda
		Dhenkanal
		Gajapati
		Cuttack
		Nayagarh
		Nuapada
19.	Puducherry	Puducherry
		Karaikal
20.	Punjab	Ludhiana
		Faridkot
		Jalandhar
		Rupnagar
		Nawanshahr
		Fatehgarh Sahib
		Moga
		Barnala
		Patiala
		Kapurthala
		Hoshiarpur
		Mansa

Sl. No.	State	District
		Sangrur
		Sri Muktsar Sahib
		Amritsar
		Bathinda
		Gurdaspur
		Tarn Taran
		Ajit Garh (SAS Nagar)
21.	Rajasthan	Ajmer
		Jhunjhunun
		Kota
		Udaipur
		Pali
		Alwar
		Rajsamand
		Jaipur
		Sikar
		Churu
		Ganganagar
		Barmer
		Chittorgarh
		Sirohi
22.	Sikkim	West Sikkim
		East Sikkim
		South Sikkim
		North Sikkim
23.	Tamil Nadu	Tiruvallur

Sl. No.	State	District
		Thoothukkudi
		Tiruchirappalli
		Ariyalur
		Tirunelveli
		Virudhunagar
		Erode
		Nagapattinam
		Madurai
		Dharmapuri
		Karur
		Theni
		Perambalur
		Vellore
		Salem
		Thanjavur
		Pudukkottai
		Kanyakumari
		Thiruvavarur
		Coimbatore
		Nilgiris
		Villupuram
		Dindigul
		Kancheepuram
		Namakkal
		Cuddalore
		Ramanathapuram

Sl. No.	State	District
24.	Telangana	Hyderabad
		Adilabad
		Khammam
		Nizamabad
		Warangal
		Karimnagar
		Nalgonda
		Medak
		Mahbubnagar
		K.V. Rangareddy
25.	Tripura	Dhalai
		Khowai
		South Tripura
		West Tripura
		North Tripura
26.	West Bengal	Hooghly
		Howrah
		Kolkata
		Murshidabad
		Malda

#### Misuse of fiscal concessions to NGOs

3401. SHRIMATI SASIKALA PUSHPA: Will the Minister of FINANCE be pleased to state:

(a) the details of fiscal concessions made available to the NGOs in the country, during the last two years and this year, year-wise and NGO-wise;

(b) whether there have been cases of misuse of funds by the NGOs; and